## GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

## LOK SABHA UNSTARRED QUESTION NO.1863 TO BE ANSWERED ON 10.12.2015

Water Treatment Plants

†1863. SHRI RAHUL KASWAN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government has set up or proposes to set up water treatment plants for drinking water in the country;

(b) if so, the details thereof along with the number of water treatment plants set up during the last three years and the current year, State/UT-wise;

(c) the expenditure involved in setting up such water treatment plants as well as cost involved for treatment of water per litre; and

(d) the number of people benefited from such water treatment plants in various States across the country during the said period, State/UT-wise including Rajasthan?

#### **ANSWER** MINISTER OF STATE

# IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

(a): The Ministry of Drinking Water and Sanitation, Government of India has prepared a Strategy Plan to provide drinking water through surface water based piped water supply schemes to 90% of the rural population by the year 2022, subject to availability of funds. However, since large number of water supply schemes have a reasonable gestation period for commissioning and that the community cannot be put to risk, the State Governments have been advised to provide drinking water through community water purification plants in all remaining fluoride and arsenic affected habitations by March 2017.

(b): At the national level, data pertaining to number of various water supply schemes are maintained while the data on water treatment plants is maintained by the respective State / Union Territory Departments dealing with rural drinking water supply. The States / UTs have not entered full data

on community water purification plants. The data collected till date during various discussions, reviews, video conferencing and on Integrated Management Information System (IMIS) of the Ministry, State-wise is annexed.

(c): The Capital Cost on setting up of water treatment plant depends upon the contaminants to be removed, type of water source, capacity of the plant, technology to be adopted, etc. Therefore, no generalized cost could be provided. However, based on experience of the Ministry, for setting up of a 1000 liter per hour capacity reverse osmosis (RO) plant, the capital cost of the plant alone is about Rs.8 to 10 lakhs and the cost of production of water is about ten paisa per liter of treated water.

(d): Whenever any water treatment plant is sanctioned and commissioned, it is aimed to cover 100% of the targeted population. Schemes specific data and their beneficiaries are maintained by the respective States / UTs Governments, including Rajasthan.

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# Annexure-referred in the reply to Lok Sabha Unstarred Question No. 1863 due for reply on 10/12/2015

S.No:	Name of the State	No: of Community water purification plants installed
1	Kerala	27
2	Puducherry	24
3	Jharkhand	100
4	Punjab	1824
5	Karnataka	1502
6	Haryana	121
7	Gujarat	126
8	Andhra Pradesh	26
9	Telangana	938
10	Rajasthan	850
11	Tamil Nadu	17
12	Maharashtra	180
13	Madhya Pradesh	1278
14	Uttar Pradesh	4
15	Chhattisgarh	5
16	West B <b>engal</b>	330
17	Bihar	1
18	Assam	15
	Total	7368

State-wise number of Community Water Purification Plants reported by States during discussions, reviews, video conferencing and IMIS